

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 03
(IB)-603(PB)/2019

IN THE MATTER OF:

Mrs. Bhupinder Kaur ... Petitioners/Applicant
Vs
Piyush Colonisers Ltd. ... Respondents

SECTION: Under Section 7 of the Insolvency & Bankruptcy Code

Order delivered on 12.03.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Financial Creditor: Mr. Aditya Parolia, Mr. Kumar Pradyuman, Advs

ORDER

List the matter for tomorrow along with the connected petitions.

List on 13.03.2019.


(M. M. KUMAR)
PRESIDENT


(S. K. MOHAPATRA)
MEMBER (T)